

the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1971-72.
- (2) Annual Report of the Hindustan Zinc Limited, Udaipur for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library.* See No. LT-4420/73].

APPRENTICESHIP (AMENDMENT) RULES, 1972 AND NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND FAMILY PENSION AND BONUS SCHEMES ACT, 1948

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): I beg to lay on the Table—

- (1) (i) A copy of the Apprenticeship (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 1394 in Gazette of India dated the 4th November, 1972, under sub-section (3) of section 37 of the Apprentices Act, 1961.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[*Placed in Library.* See No. LT-4422/73].

- (2) (i) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—

- (a) The Coal Mines Provident Fund (Second Amendment)

Scheme, 1972, published in Notification No. G.S.R. 1087 in Gazette of India dated 9th September, 1972.

- (b) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1972, published in Notification No. G.S.R. 1088 in Gazette of India dated the 9th September, 1972.

- (c) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1972, published in Notification No. G.S.R. 1089 in Gazette of India dated the 9th September, 1972.

- (d) The Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1972, published in Notification No. G.S.R. 1090 in Gazette of India dated the 9th September, 1972.

- (e) The Coal Mines Provident Fund (Third Amendment) Scheme, 1972, published in Notification No. G.S.R. 1521 in Gazette of India dated the 2nd December, 1972.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[*Placed in Library.* See No. LT-4421/73].

**PUBLIC ACCOUNTS COMMITTEE
SEVENTY-FOURTH REPORT**

SHRI SEZHIVAN (Kumbakonam): I beg to present the Seventy-Fourth Report of the Public Accounts Committee on Chapter VI of the Report of the Comptroller and Auditor General of India for the year 1970-71 Union Government (Civil) Revenue Receipts Sales Tax Receipts of the Union Territory of Delhi.